

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 35242/2013

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR

Respondent(s)

(with interim relief and office report)

Date : 18/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gaurav Teotia, Adv.
Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

However, service of respondent No.2 is still awaited.

List again on 11.5.2015.

(RACHNA GUPTA)
Registrar